

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 26/RP/2015

Subject : Review of Commission's order dated 31.8.2015 in Petition No. 208/GT/2013 and 305/GT/2014 regarding approval of generation tariff of Korba Super Thermal Power Station Stage-III (500 MW) for the period from 21.3.2011 to 31.3.2014.

Date of hearing : **25.2.2016**

Coram : Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : NTPC Ltd.

Respondents : Madhya Pradesh Power Management Company Limited & 6 others

Parties present : Ms. Suchitra Maggon, NTPC
Shri Ajay Dua, NTPC
Shri Parimal Piyush, NTPC
Shri Sachin Jain, NTPC
Shri Nishant Gupta, NTPC

Record of Proceedings

During the hearing, the representative of the petitioner made detailed submissions in the matter and prayed that tariff of the generating station may be revised after rectification of the amount allowable as initial spares.

2. None appeared on behalf of the respondents. The Commission after hearing the petitioner directed the petitioner to file affidavit in response to the specific issue of "*error in the calculation of O&M expenses allowed to the generating station*" raised by the respondent, MPPMCL in its reply dated 8.1.2016, on or before 9.3.2016, after serving copy on respondent MPPMCL.

3. Matter shall be listed for hearing on 7.4.2016. Pleadings in the matter shall be completed prior to the said date of hearing and no extension of time shall be granted for any reason whatsoever.

By Order of the Commission

-Sd/-
(T. Rout)
Chief (Legal)

